

Through Fax

(J.H.C. Sch. 1-7)

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From:

**Rajesh Kumar Vaish,**  
Registrar (Administration ),  
High Court of Jharkhand  
Ranchi.

File No. XXII(5)/1/2014-15-16-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

- i) Miss Kumari Ranjana Asthana,  
Judicial Commissioner-cum-Special Judge,  
CBI (Other than AHD Scam)-cum-Special Judge,  
FTC for Offences against Women, Ranchi,
- ii) Smt. Sanjeeta Srivastava, District & Additional Sessions  
Judge-cum-Special Judge, CBI, Dhanbad.

Sub: - Information regarding postponement of National Seminar on “Group Violence in Today’s Society: Dynamics and Prognoses” at IIC ( Indian International Centre), Lodhi Road, New Delhi from 31<sup>st</sup> October to 1<sup>st</sup> November, 2017.

Sir/Madam,

In continuation to this Court's letter under memo no. 4455/Apptt. dated 23.09.2017, I am directed to inform that the National Seminar on “ Group Violence in Today’s Society: Dynamics and Prognoses” at IIC ( Indian International Centre), Lodhi Road, New Delhi to be held from 31<sup>st</sup> October to 1<sup>st</sup> November, 2017 has been postponed due to administrative reasons and new dates of the Seminar will be intimated in due course.

This is for kind information and needful.

Yours faithfully,

Sd/- **R.K.Vaish**

Registrar (Administration)

Memo No. 4655 / Apptt.

Ranchi dated the 12/10/2017

Copy forwarded to the Judicial Commissioner Ranchi / the Principal District & Sessions Judge, Deoghar / the Principal District & Sessions Judge, Dhanbad for information & needful / the Director, Judicial Academy Jharkhand / Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Persons concerned for information and needful.

  
12.10.17  
Registrar (Administration)